F. No. J-11015/3/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)
\*\*\*\*

Shastri Bhawan, New Delhi, Dated the 1<sup>th</sup> July, 2025

## **ORDER**

The President is pleased to accept the resignation of **Shri Aswini Kumar Pattnaik**, Standing Government Counsel for District Court-Koraput, Odisha, from the date of this order.

- 2. Consequently, the name of Shri Aswini Kumar Pattnaik, Advocate, appearing at the serial number '1' in the List for District 'Koraput' of this Department's Order No. J-11015/8/2016-Judicial dated 16.05.2016 to be read with Order No. J-11017/2/2019-Judicial (Part-4) dated 09.03.2019, stands omitted.
- 3. Hindi version of this order will follow.

(Madhab Charan Prusty) Sr. Government Advocate

## Copy (through email) to:

- 1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
- 2. PSO to Law Secretary / all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
- 3. Shri P. K. Parhi, Dy. SGI, High Court of Orissa.
- 4. The District Judge, Koraput Court, Odisha.
- 5. Sh. Aswini Kumar Pattanik, Advocate with request to immediately return all the case files pertaining to Central Govt. Litigation with him to the designated litigation In-charge i.e. Dy. SGI.
- 6. LIMBS Section for information and necessary action.
- 7. Cash (LA) Section to stop the payment of Shri Aswini Kumar Pattnaik, Advocate from 01.07.2025.
- 8. The Pay and Account Office, Department of Legal Affairs, New Delhi.
- 9. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
- 10. Hindi Section, Department of Legal Affairs, for translation of this order.

11. Office copies.

(Kumar Gaurva) Section Officer (Judicial) Tel. 011-23384945

Email: judicial-dla@nic.in